

HIGH COURT OF JAMMU & KASHMIR AND LADAKH  
(Office of the Registrar General at Jammu)

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ORDER

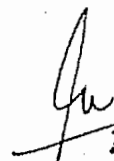
No: 1928 of 2024/RG

Dated: 31.10.2024

In order to streamline the listing of hearing cases and proper adjudication thereof, Hon'ble the Chief Justice has been pleased to direct that henceforth, there shall be only one hearing day in a week i.e, Thursday instead of two hearing days in a week and that on rest of the days, the hearing matters with regard to Civil Appeals (Civil Misc/Civil 2<sup>nd</sup> Appeals) shall also be listed before all the available benches in both the Wings of the High Court of J&K and Ladakh.

The Registrars Judicial, Jammu/Srinagar shall list the aforesaid cases in the next cause list.

By Order

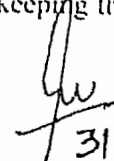
  
31.10.24  
(Shahzad Azeem)  
Registrar General

No: 48936-44/RG

Dated: 31.10.2024

**Copy of the above forwarded to:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu.
2. Secretary to Hon'ble Mr/Mrs. Justice \_\_\_\_\_  
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
4. Registrar Rules, High Court of J&K and Ladakh, Jammu.
5. Registrar Inspection, High Court of J&K and Ladakh, Jammu
6. Registrar IT (Computers), High Court of J&K and Ladakh, Jammu.  
.....for information.
7. Registrar Judicial, High Court of J&K and Ladakh, Srinagar/Jammu  
.....for information and necessary action.
8. In-charge NIC for uploading the same on the official website of the High Court of J&K and Ladakh.
9. In-Charge Librarian, High Court of J&K, Jammu/Srinagar for information and keeping the record of the same.

  
31.10.24  
Registrar General